

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 108(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016.

NAME OF THE COMPANY: Smt. Poonam Gupta

Vs.

M/s Aj Prakashan Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Ashish Kr. Sriv	Adv.	Petitioner	AKS
2.	Dr. Pawan Jaiswal	CMA	Respondant	PJ
3.	CS Anil Kumar	PCS	"	Anil Kumar
4.	Nidhi Singh	Advocate	"	Nidhi Singh

Order dated 27.09.2016

CP No. 108(ND)/2012 Shrimati Poonam Gupta Vs. A.J.

Prakashan Pvt Ltd

At the request of both the Learned Counsels, matters are ordered to be listed on 19.10.2016 for completion of filing of copies of synopsis and paper books.

List the matter on 19.10.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 27.09.2016